

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 119 OF 2016 & IA NOS. 668 AND 674 OF 2016
AND APPEAL NO. 277 OF 2016 & IA NO. 572 OF 2016**

Dated: 20th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**APPEAL NO. 119 OF 2016 &
IA NOS. 668 AND 674 OF 2016**

**Adani Power Rajasthan Ltd. ...Appellant(s)
Vs.
Rajasthan Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Soli J. Sorabjee, Sr. Adv.
Mr. Venkatesh
Mr. Shashank Khurana
Mr. P. Singh
Mr. Rahul Chauhan
Mr. M.R. Rao

Counsel for the Respondent(s) : Mr. R.K. Mehta
Mr. Abhishek Upadhayay
Ms. Himanshi Andley for R-1

Mr. Anand K. Ganesan

**APPEAL NO. 277 OF 2016 &
IA NO. 572 OF 2016**

**Jaipur Vidyut Vitran Nigam Ltd. & Ors. ...Appellant(s)
Vs.
M/s. Adani Power Rajasthan Ltd. & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Ms. Poonam Verma

:2:

Ms. Nishtha Kumar
Ms. Abiha Zaidi for R-1

Mr. R.K. Mehta
Mr. Abhishek Upadhayay
Ms. Himanshi Andley for R-2

ORDER

List these matters for further hearing on **24.04.2017 at 2.30 p.m.**

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

mk/kt